

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 296
ANSWERED ON 02.02.2026

IMPLEMENTATION OF PM VIKAS SCHEME

296. SMT. RAJATHI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of annual budgetary allocation and the actual expenditure under the PM VIKAS scheme since inception;
- (b) the details of budget allocated and released to different States year-wise since the inception of the scheme;
- (c) the number of beneficiaries of the scheme State-wise since inception; and
- (d) the challenges identified by Government in implementing the scheme?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a): The Ministry of Minority Affairs is implementing Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS), which is a Central Sector Scheme, focusing on socio-economic empowerment of six notified minority communities through the following:

- i. Skilling and Training (Non-traditional and traditional)
- ii. Women Leadership and Entrepreneurship
- iii. Education (through National Institute of Open Schooling)
- iv. Infrastructure Development (through Pradhan Mantri Jan Vikas Karyakram)

The scheme guidelines were approved in January 2025, and implementation of the scheme has commenced thereafter.

Details of the budget allocation and expenditure (as on date) in FY 2024-25 and FY 2025-26 is as below:

(Rs. In Crores)			
Year	BE	RE	AE
2024-25	255.43	30.00	0.00
2025-26	267.29	200.00	92.28

(b): PM VIKAS is implemented as a Central Sector Scheme, and therefore, funds are not allocated to States for implementation of the scheme. However, the Ministry is currently inviting proposals through Central Government Ministries/ Departments and State/ UT governments from eligible agencies under the Scheme for pan-India implementation.

(c): So far, a target to train about 1.51 lakh beneficiaries has been allocated to Project Implementing Agencies (PIAs) across States/ UTs. The detailed break-up of number of beneficiaries of the scheme State/UT-wise since inception is placed at Annexure I.

(d): The implementation of the PM VIKAS scheme has been rolled out in January 2025 and project implementation, including training of beneficiaries, has only commenced only in the ongoing financial year. Therefore, challenges, if any, would be identified as the scheme implementation progresses further.

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 296 FOR ANSWER ON 02.02.2026 REGARDING 'IMPLEMENTATION OF PM VIKAS SCHEME' ASKED BY SMT. RAJATHI

State/UT Wise break-up of no. of beneficiaries under PM VIKAS

Sr no	State/UT	Allocation
1	Andhra Pradesh	3150
2	Arunachal Pradesh	1860
3	Assam	12020
4	Bihar	4725
5	Chhattisgarh	260
6	Delhi	9140
7	Goa	270
8	Haryana	3250
9	Jammu & Kashmir	14960
10	Jharkhand	8120
11	Karnataka	4885
12	Kerala	1840
13	Madhya Pradesh	10245
14	Maharashtra	8995
15	Meghalaya	7045
16	Mizoram	210
17	Nagaland	1550
18	Odisha	1400
19	Punjab	16800
20	Rajasthan	3330
21	Sikkim	210
22	Tamil Nadu	2000
23	Telangana	3300
24	Tripura	1350
25	Uttar Pradesh	18080
26	Uttarakhand	5780
27	West Bengal	6610
	Grand Total	151385